NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 02.03.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA 135/16	TP 105/16	Hearing	2(41)	Verimatrix Video Security Solutions India Pvt. Ltd.

SL. NAME (IN CAPITAL)

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

(PETITIONER) (RESPONDENT)

Petitioner is called, absent. No representation for petitioner. Report from ROC is awaited. Issue reminder.

List it on 04.04.2017.

MEMBER (J)

MEMBER (T)